

(b) About 440.

(c) The Government of Ceylon are arranging to repatriate to India those of them who are Indian nationals.

Sino-Indian Border Dispute

- Shri Yashpal Singh.
- Shri S. M. Banerjee:
- Shri Bhagwat Jha Azad:
- Shri Prakash Vir Shastri:
- Shri Jagdev Singh
- Siddhanti:
- Shri Rameshwar Tantia:
- Shri Surendra Pal Singh:
- Shri Hukam Chand
- Kachhavaia:
- Shri D. C. Sharma:
- Shri Harish Chandra
- Mathur:
- "84. { Shri P. C. Borooah:
- Shri P. R. Chakraverti:
- Shri K. N. Tiwary:
- Shri Hari Vishnu Kamath:
- Shri Jashvant Mehta:
- Shri Narendra Singh
- Mahida:
- Shri Solanki:
- Shri Narasimha Reddy:
- Shri Hem Barua:
- Shri C. K. Bhattacharyya:
- Shri Sarjoo Pandey:
- Shri Gulshan:
- Shri Basumatari:

Will the Minister of External Affairs be pleased to state:

(a) whether his attention has been drawn to the statement made by the Chinese Premier in Peking in December, 1964 that the attitude of the Indian Government in demanding that China should withdraw from seven civilian posts on Chinese Territory in the Western Sector as a precondition for negotiations was extremely unreasonable; and

(b) if so, the reaction of Government thereto?

The Minister of State in the Ministry of External Affairs (Shrimati Lakshmi Menon): (a) Yes Sir.

(b) The spokesman of the Ministry of External Affairs had made a statement on December 31, 1964 giving the Government's reaction to the Chi-

nese Prime Minister's statement. The spokesman's statement is given below:

Statement

The Government of India have seen reports of Mr. Chou En-lai's speech at the National People's Congress at Peking. The tone and content of the Chinese Prime Minister's references to India is a demonstration of China's aggressiveness and arrogance. By refusing to accept the Colombo Proposals China had long ago slammed the door to all prospects of negotiations on the border question. What Mr. Chou En-lai has now done is to bolt and bar the door completely.

The Chinese Premier has asserted that the suggestion to hold talks between the two countries on the basis of no posts of either side in the demilitarized zone in Ladakh is an 'unreasonable Indian precondition' and that China would never withdraw its posts from this area. This is to put facts upside down and reflects an attitude of total intransigence and determination to hold on to the fruits of aggression. It is well-known that the suggestion about the withdrawal of posts was not made by India but by an impartial third party. India reacted to it positively because of her desire to enter into negotiations with China. Mr. Chou-En-lai has now finally killed this constructive suggestion and turned his back upon the Colombo proposals. His speech seems to be Peking's coup de grace to the Colombo Proposals formulated by the six Non-aligned nations.

It should be clear to the whole world that what stands in the way of talks on the border problem are not Indian pre-conditions, so called, but China's truculence and arrogance. The Chinese Prime Minister has gone further and once again raised the spectre of China's fantastic claim to 90,000 sq. Kilometres of Indian territory in the Eastern Sector, over and above the 14,500 sq. miles of territory in Ladakh illegally occupied by China. This shows that China's territorial

appetite is not yet satisfied and that she has no desire for a peaceful solution. India will not be cowed down by these aggressive demands which she categorically rejects. The Government of India are, however, willing to talk with China, at any time when the Chinese give up their obstinate stand and agree to talks on the basis of the Colombo Proposals.

Request from Underground Nagas

- *85 { Shri P. C. Borooah:
Shrimati Savitri Nigam:
Shri Hukam Chand
Kachhavaia:
Shri Onkar Lal Berwa:
Shri Subodh Hansda:
Shri S. C. Samanta:
Shrimati Renuka
Barkataki:

Will the Minister of External Affairs be pleased to state:

(a) whether it is a fact that the representatives of Underground Nagas have sought permission of Government to visit London to have consultations with the Naga rebel leader Mr. Phizo or requested for grant of "safe conduct" to Mr. Phizo enabling him to visit India to participate in the peace talks; and

(b) if so, Government's reaction thereto?

The Minister of State in the Ministry of External Affairs (Shrimati Lakshmi Menon): (a) Underground Nagas have not sought Government's permission for their representatives to go to London or for "safe conduct" to enable Mr. Phizo to come to India.

(b) Does not arise.

Commercial Broadcasting

- *86. { Shri P. R. Chakraverti:
Shri P. C. Borooah:
Shri Yashpal Singh:
Shri Ramachandra Ulaka:
Shri Dhuleshwar Meena:
Shri Koya:
Shri D. C. Sharma:

Will the Minister of Information and Broadcasting be pleased to refer

to the reply given to Starred Question No. 286 on the 30th November, 1964 and state the decision taken on the question of introduction of commercial broadcasting over the All India Radio?

The Minister of Information and Broadcasting (Shrimati Indra Gandhi): The proposal is still at the stage of examination and discussion.

टिकट एकत्रित करने की सुविधायें

120. श्री सिद्धेश्वर प्रसाद : क्या संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का ध्यान 13 जनवरी, 1965 के 'हिन्दुस्तान' में प्रकाशित उस पत्र की ओर गया है जिसमें टिकट एकत्रित करने की सुविधाएं देने की मांग की गई है ;

(ख) यदि हां, तो इस सम्बन्ध में सरकार की क्या प्रतिक्रिया है ;

(ग) इस समय टिकट एकत्रित करने के लिए क्या सुविधायें उपलब्ध हैं ; और

(घ) उनके अलावा और क्या सुविधायें देने का विचार है ?

संचार विभाग में उपमंत्री (श्री भगवती) :

(क) जी हां ।

(ख) उसमें दिये गये सुझावों की जांच की जाएगी ।

(ग) डाक-टिकट संग्रह करने वाले पहले दिन के लिफाफे और नये डाक-टिकटों को उन पर अंकित मूल्य काउंटर पर देकर प्राप्त कर सकते हैं और/या डाक-टिकटों पर अंकित मूल्य के अलावा डाक-प्रभार, रजिस्ट्री शुल्क आदि भेज कर उन्हें डाक द्वारा मंगा सकते हैं ।

(घ) एक जमालेखा प्रणाली चालू करने का प्रस्ताव है जिससे कि टिकट संग्रह करने वाले व्यक्ति अपनी आवश्यकतानुसार नये टिकट हर बार काउंटर पर आये बिना या रकम भेजे बिना ही प्राप्त कर सकें ।